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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 6222/2019 & CRL.M.A. 41838/2019

BASHARAT ALI Petitioner

Through: Mr. Shivam Sharma, Advocate.

versus

AARTI TIKOO Respondent

Through: Mr. Mukesh Sharma, Advocate.

CORAM:

HON'BLE MS. JUSTICE ANU MALHOTRA

ORDER 23.02.2021

Re-notify for 06.04.2021.

ANU MALHOTRA, J

FEBRUARY 23, 2021 ha